

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 10815-10819/2014

COMMISSIONER OF SERVICE TAX III MUMBAI

Appellant(s)

VERSUS

M/S VODAFONE INDIA LTD.

Respondent(s)

(IA No. 27676/2017 - I/A FOR DETAGGING THE APPEAL
IA No. 27676/2017 - INTERLOCUTARY APPLICATION)

WITH

C.A. No. 5252/2015 (III)
(IA No. 1/2015 - CONDONATION OF DELAY IN FILING APPEAL
IA No. 4/2015 - STAY APPLICATION)

C.A. No. 5307/2015 (XVII-A)
(IA No. 2/2015 - STAY APPLICATION)

C.A. No. 6556/2015 (XVII-A)
(IA No. 2/2015 - STAY APPLICATION)

C.A. No. 2402-2403/2016 (XVII-A)
(IA No. 3/2016 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 181114/2019 - EARLY HEARING APPLICATION
IA No. 5/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 3/2016 - STAY APPLICATION)

C.A. No. 571-572/2016 (XVII-A)
(IA No. 4/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 2/2016 - STAY APPLICATION)

C.A. No. 10885/2016 (XVII-A)

C.A. No. 3692/2017 (XVII-A)
(IA No. 3/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 6/2017 - MODIFICATION OF COURT ORDER
IA No. 4/2017 - STAY APPLICATION)

C.A. No. 1469/2017 (IV-A)

C.A. No. 9152/2017 (XVII-A)
(IA No. 48206/2017 - EX-PARTE STAY
IA No. 48208/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 4009/2018 (III)

SLP(C) No. 25413-25416/2018 (XIV)

(IA No. 108857/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 8045-8046/2018 (XVII-A)

(IA No. 102566/2018 - STAY APPLICATION)

C.A. No. 9139-9140/2018 (XVII-A)

(IA No. 117855/2018 - STAY APPLICATION)

C.A. No. 10349/2018 (XVII-A)

FOR EX-PARTE STAY ON IA 122691/2018

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 111234/2021

IA No. 111234/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 122691/2018 - EX-PARTE STAY

C.A. No. 9745/2018 (XVII-A)

(IA No. 122493/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 117979/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 122492/2018 - STAY APPLICATION)

C.A. No. 10071/2018 (XVII-A)

(IA No. 126687/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 126684/2018 - STAY APPLICATION)

C.A. No. 11837-11838/2018 (XVII-A)

(IA No. 135845/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 131425/2018 - STAY APPLICATION)

C.A. No. 1440/2019 (XVII-A)

(IA No. 13851/2019 - EX-PARTE STAY)

SLP(C) No. 10281/2019 (IX)

(IA No. 56468/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 4959/2019 (XVII-A)

(IA No. 118772/2019 - AMENDMENT IN CAUSE TITLE

IA No. 181536/2019 - EARLY HEARING APPLICATION

IA No. 71614/2019 - EX-PARTE STAY)

C.A. No. 7483/2019 (XVII-A)

(IA No. 56989/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 122778/2019 - STAY APPLICATION)

C.A. No. 9008-9009/2019 (XVII-A)
(IA No. 169353/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 169350/2019 - STAY APPLICATION)

Diary No(s). 38417/2019 (XVII-A)
(IA No. 171035/2019 - CONDONATION OF DELAY IN FILING
IA No. 171037/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 171036/2019 - STAY APPLICATION)

C.A. No. 2634/2020 (XVII-A)
(IA No. 42148/2020 - EX-PARTE STAY
IA No. 42149/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

C.A. No. 3546-3549/2020 (XVII-A)
(IA No. 29690/2021 - APPLICATION FOR PERMISSION
IA No. 74416/2020 - EX-PARTE STAY
IA No. 74417/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 24028/2020 (XVII-A)
(IA No. 136651/2020 - CONDONATION OF DELAY IN FILING
IA No. 136652/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 136650/2020 - STAY APPLICATION)

C.A. No. 2424/2022 (XVII-A)
(IA No. 45361/2022 - EX-PARTE STAY
IA No. 45362/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 26382/2023 (IX)

C.A. No. 6157-6160/2024 (XVII-A)

C.A. No. 12468-12471/2024 (XVII-A)
(IA No. 249037/2024 - STAY APPLICATION)

Date : 15-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

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Mr. Punit Dutt Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 30.04.2025 to be taken up
immediately after the fresh cases are heard.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)